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R.K.Pradhan vs. UOI

ORDERS/DIRECTIONS SL.NO.7
O.A No.1043/12

Date-28.3.2014

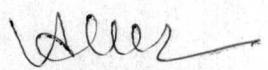
CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

None appeared for the applicant when called. We find from the record that synopsis and date chart have not been filed. It reveals from the record that on consecutive occasions when the matter was listed on 15.1.2013, 5.2.2013 and 24.2.2014, none appeared for the applicant. In view of this, it appears that the applicant is no longer interested in pursuing this matter any further. In the circumstances, the O.A. is dismissed for non-prosecution. Shri P.R.J.Dash, learned ACGSC is present and heard.

Inform the applicant in the address given in the O.A.


MEMBER(A)


MEMBER(J)